

(h) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) Total investment of Rs. 2755.39 crores has been made by ONGC in the Neelam Oil Field development upto 31.3.1996.

(b) Plateau oil production from Neelam field, envisaged in the June, 1993 was 4.5 MMTPA for five years from year 1995-96 onwards.

(c) and (d) No, Sir. The crude oil production during 1994-95 and 1995-96 was 3.808 MMT and 3.528 respectively.

(e) and (h) There is no such proposal presently under the consideration of the Government.

Dwelling Units.

3905. SHRI ANNASAHIB M.K. PATIL : Will the PRIME MINISTER be pleased to state :

(a) the number of dwelling unit constructed and handed over to the urban poor during the last 3 years under Central sector schemes and expenditure incurred thereon, State-wise and year-wise;

(b) the total provision of funds under Central sector schemes of housing for urban poor for the current year with State-wise targets;

(c) whether a critical review of implementation of housing for urban poor has recently been undertaken at the apex level for effecting suitable restructuring/reorientation of schemes; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) There is no Central Sector Scheme for construction of new dwelling units for urban poor. However, under the Scheme of Employment through Housing & Shelter Upgradation under the Centrally sponsored schemes of Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP), Central subsidy is available to the States for renovation/repairing of the units belonging to the households below the Urban poverty line.

While there is no provision in the current year for shelter upgradation under Nehru Rozgar Yojana, an amount of Rs. 70.60 crore has been provided for in Prime Minister's Integrated urban Poverty Eradication Programme of which Shelter Upgradation is one of the components.

(c) and (d) The Working Group on Urban Housing for Ninth-Five Year Plan has reviewed the requirement of

urban housing and has estimated that the requirement of EWS and Lower Income Group housing would come to 15.02 million units during the Five Year Plan period 1997-98 to 2001-2002. Restructuring/reorientation of urban housing schemes will depend on the finalisation of the Ninth-Five Year Plan.

[Translation]

Rural Electrification in U.P.

3906. DR. RAMVILAS VEDANTI :
SHRI RAM SHAKAL :
SHRI SOHANVEER SINGH :
DR. AMRIT LAL BHARTI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Rural Electrification Corporation has chalked out any programme to identify those villages which have not been electrified in Uttar Pradesh so far;

(b) if so, the number and details thereof;

(c) whether any time bound scheme have been proposed to electrify these villages;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the time by which these villages are likely to be electrified ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) As per the available information, 25250 villages in Uttar Pradesh remain to be electrified as on January, 1997.

(c) to (f) Rural Electrification Programme is a continuous process. Funds for the programme are annually allocated by the Planning Commission in consultation with the State Governments/State Electricity Boards for the state as a whole. The balance unelectrified villages of the State are likely to be electrified during the 9th and subsequent plan periods depending upon the availability of resources and other inputs.

[English]

Deep Sea Fishing

3907. SHRI PRAMOD MAHAJAN :
SHRI GOPAL TENDEL :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of foreign fishing vessels granted licences for deep sea fishing during 1994-95, 1995-96 and 1996-97 till date; and

(b) the details of vessels at present operating in India's Exclusive Economic Zone (EEZ) and when their permits are likely to be expired ?